

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH, ALLAHABAD

Allahabad this the 28th day of September 2000.

CORAM :-

Hon'ble Mr. Justice R.R.K. Trivedi, Vice-Chairman.

Hon'ble Mr. S. Biswas, Member- A.

Original Application No. 301 of 1992.

Pramod Kumar Saxena S/o Sri Gopi Saran Saxena  
C/o Sri Shiam Bahadur Saxena R/o 4, Bukharpura  
old city, Bareilly.

..... Applicant.

Counasel for the applicant:- Sri A.K. Sinha.

V E R S U S

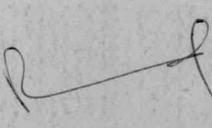
1. The Union of India through General Manager  
N.E. Railway, Gorakhpur.
2. The Divisional Railway Manager( Personnel)  
N.E. Railway, Izatnagar.
3. The Divisional Railway Manager, N.E. Rly. Izatnagar.
4. The Assistant Engineer (Track) N.E. Rly. Izatnagar.
5. The Senior Divisional Engineer (North),  
N.E. Railway, Izatnagar.
6. The Assistant Engineer (North), N.E. Railwy, Izatnagar.
7. Shivanesh, s/o Sri R.K. Saxena, Clerk Grade  
(950-1500) in the office of Assistant Engineer  
(North) Izatnagar.

..... Respondents.

Counsel for the respondents:- Sri V.K. Goel

O R D E R (oral)

(By Hon'ble Mr. Justice R.R.K. Trivedi, V.C.)

 This application has been filed challanging the  
seniority list. Dispute with regard to benefit of 70%

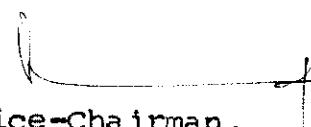
upgradation. The claim of the applicant is that he was entitled for the benefit w.e.f. 01.04.88 so far as his service <sup>as</sup> Gangman is concerned, while the department was granting this benefit from 16.10.88. Sri Sinha has placed before us the seniority list now prepared on 01.04.99 in which the applicant Pramod Kumar Saxena has been shown at Sl. 13 and his date of promotion has been mentioned as 01.04.88. Sri Sinha has submitted that in view of the fresh seniority list the applicant has been restored the benefit given earlier and this application has been rendered infructuous. Sri Sinha however, further submitted that the applicant is entitled for the consequential benefits which were given to the immediate junior person to him (Shivnash s/o Sri R.K. Saxena, Respondent No. 7).

2. The application is accordingly disposed of finally with the direction that the applicant shall be given consequential benefits which have been given to his immediate junior Sri Shivnash Kumar (respondent No. 7)

There will be no order as to costs.

Seniority list dt. 01.04.99 shall remain part of the record.

  
Member-A

  
Vice-Chairman.

/Anand/